

[Shri Kamal Nath]

people must be convinced of the legislators' real financial status.

I am confident that Members' irrespective of Party affiliations, will cooperate with a move like this which will go a long way in reversing the trend of accusation of corruption etc.

ARREST OF MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that the following communications dated 22 February, 1983, addressed to the Speaker, Lok Sabha, have been received today:—

(i)

Telegram from the District Magistrate, Sagar (Madhya Pradesh)

"Shri Ramprasad Ahirwar, Member, Lok Sabha, has been arrested under Section 151 Cr. P.C. read with Sections 107/116(3) Cr. P.C. with twenty B.J.P. workers who attempted to create law and order problem while demonstrating in front of Collector's office and committed breach of peace on 22-2-83 at 14.30 hours. Agitators were demanding unconditional release of arrested students in criminal offences."

Wireless message from the Superintendent, District Jai, Sagar, (Madhya Pradesh)

"Shri Ramprasad Ahirwar, Member of Parliament, admitted in Jail with other 19 B.J.P. agitators under section 151 Cr. P.C. in special class. Remanded upto 23-2-83."

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the following motion moved by Shri K. Brahmanand Reddy and seconded by Prof. K. K. Tewari on the 22nd February, 1982, namely:

"That an Address be presented to the President in the following terms:—

'That the Members of Lok Sabha assembled in this session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 18th February, 1983'.

Shri Chandrajit Yadav to continue his speech. You have already taken 16 minutes yesterday.

SHRI CHANDRAJIT YADAV (AZAMGARH): Sir, I rise to continue my speech but with a strong protest which I have raised on so many occasions previously in this House. Sir, not a single Cabinet Minister is present here when we are discussing the Motion of Thanks on the President's Address. This is a very serious lapse on the part of the Government. Earlier also this kind of lapses were brought to the notice of the House. I think you would now ask the Government to show courtesy by making themselves present in the House when this important debate on the President's Address is taking place here.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, the Minister is just on his way to this House.

SHRI CHANDRAJIT YADAV: He should know that. He could have come along with you. It is 22 minutes since the House re-assembled after Lunch.

MR. DEPUTY-SPEAKER: This can be noted by the Government.

SHRI CHANDRAJIT YADAV: I am very glad that at least you have told them to take note of this.

उपाध्यक्ष जी, मैं कल कह रहा था कि देश में तेजी से बेरोजगारी बढ़ रही है। इस वक्त स्थिति यह है कि जब हम छठी पंचवर्षीय योजना के तीन वर्ष पूरे कर चुके हैं, देश में शिक्षित और अशिक्षित बेरोजगार युवकों तथा युवतियों की संख्या 5 करोड़ से अधिक हो गई है। दुनिया का इ